

(4)

C. A. T. Bench, JAIPUR

Date of Order	Orders
19.12.95	M.A. No. 570/95. Mr. S. Kumar - Counsel for applicant. Mr. V. S. Gunjar - Counsel for respondents. The learned Counsel for the respondents seeks time for filing reply to the M.A. May be listed for admission on 23.1.96 <i>Reply Not filed 2-16-1986</i> <i>(O.P. Sharma)</i> M(A) <i>Chakrabarti</i> (Copal Krishna) V.C.
23-1-96	GA 550/95 with MA NO. 570/95 Mr. S. Kumar, Counsel for the applicant Mr. V. S. Gunjar, Counsel for the respondents Heard. After some arguments, the learned Counsel for the applicant prays for withdrawal of the case. Prayer granted. The OA is dismissed as withdrawn. The MA also disposed of accordingly. <i>Copy R 2182</i> <i>Ar V S Gunjar</i> <i>29/1/96</i> <i>Copy issued to copy.</i> <i>Vide 6496</i> <i>of 30/1/96</i> <i>(Rattan Prakash)</i> Member (J) <i>N. K. Verma</i> (N.K. Verma) Member (A) Central Administrative Tribunal Jaipur Bench Filed This Order Required To Be Filed In Case For Communications To Record. 14/196 Dealing Officer Legal No. 2